

ITEM NO.108

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1277/2010

DEEPU @ DEEPAK

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

Date : 13-12-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr. R.S. Hegde, Adv.

Ms. Farhat Jahan Rehmani, Adv.

Mr. Shanti Prakash, Adv.

For Mr. Rajeev Singh, AOR

For Respondent(s)

Mrs. Swarupama Chaturvedi, AOR

Mr. B.N. Dubey, Adv.

Mr. Mukesh Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the appellant as well as learned  
counsel appearing on behalf of the State of Madhya Pradesh.

Hearing concluded.

Judgment reserved.

(SUKHBIR PAUL KAUR)  
AR CUM PS

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR